NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17	For filing	397/ 398 Harish Kumar	
	in TP	amended		Amilineni Vs Mahajuicy Food Processing
	75/16	petition		Pvt. Ltd. & Another.

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
	Bojannak.J 9663633744	PETITIONER	life	
	K. VENKATRAMANI 412 80811	Respondent no. 2	- Min	

Counsel for petitioner is present. He requested time for filing amended petition. Shri K. Venkataramani, Advocate, informed the Tribunal that he would file application for recall of the ex-parte order passed against R-2 and proceed with the case.

List it on 16.11.2017.

MEMBER (J)

MEMBER (T)